

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BBT ELEVATED ROAD PRIVATE LIMITED.

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BBT Elevated Road Private Limited
2.	Date of incorporation of corporate debtor	19.02.2014
3.	Authority under which corporate debtor is incorporated / Registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2014PTC200347
5.	Address of the registered office and principal office (if any) of corporate debtor	1, New Bata Road, Maheshtala, Kolkata, West Bengal, India - 700140.
6.	Date of closure of Insolvency Resolution Process	15.03.2026
7.	Liquidation commencement date of corporate debtor	16.03.2026 (Order received by Liquidator on 18.03.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Pratim Bayal IBBI Regn.no: IBBI/IPA-003/IP-N00213/2018-2019/12385
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Room No 708, 7th Floor, Central Plaza ,2/6 Sarat Bose Road, Minto Park, Kolkata, West Bengal, 700020 Email id: pratimbayal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Room No 708, 7th Floor, Central Plaza, 2/6 Sarat Bose Road, Minto Park, Kolkata, West Bengal, 700020 Email id: bbtelevatedroad@gmail.com
11.	Last date for submission of claims	17.04.2026

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **BBT Elevated Roads Private Limited** on **16.03.2026**. **However, the Order was received by the Liquidator on 18.03.2026.**

The stakeholders of BBT Elevated Roads Private Limited are hereby called upon to submit their claims with proof on or before **17.04.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

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Pratim Bayal
Liquidator in the matter of
BBT ELEVATED ROAD PRIVATE LIMITED
Reg. No. IBBI/IPA-003/IP-N00213/2018-19/12385
Reg. Address. Room No 708, 7th Floor, Central
Plaza, 2/6 Sarat Bose Road, Minto Park, Kolkata,
West Bengal ,700020
Date and Place: 21.03.2026, Kolkata

